

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I,
MUMBAI

CP(IB)/1527(MB)/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURASAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **16.05.2018**

NAME OF THE PARTIES: **RMC ReadyMix (India)**

V/s.

DBM Geotechnics & Construction Pvt. Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016

Order

7. CP(IB)/1527(MB)/2017

At request, list this matter on 03.07.2018.

Sd/-

RAVIKUMAR DURASAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)